

ITEM NO.106

COURT NO.14

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3743/2024

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

COMMITTEE OF MANAGEMENT ADARSH GRAMIN
VIDYALAYA SONAKPUR HARTHALA & ORS.

Respondent(s)

IA No. 99618/2024 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 75488/2024 - CLARIFICATION/DIRECTION
 IA No. 224728/2023 - EXEMPTION FROM FILING O.T.
 IA No. 99621/2024 - EXEMPTION FROM FILING O.T.
 IA No. 148180/2022 - EXEMPTION FROM FILING O.T.
 IA No. 213925/2023 - EXEMPTION FROM FILING O.T.
 IA No. 75490/2024 - EXEMPTION FROM FILING O.T.
 IA No. 26845/2023 - INTERVENTION APPLICATION
 IA No. 152974/2023 - INTERVENTION/IMPLEADMENT
 IA No. 210090/2023 - INTERVENTION/IMPLEADMENT
 IA No. 225114/2023 - INTERVENTION/IMPLEADMENT
 IA No. 120400/2024 - INTERVENTION/IMPLEADMENT
 IA No. 18538/2023 - INTERVENTION/IMPLEADMENT
 IA No. 152968/2023 - INTERVENTION/IMPLEADMENT
 IA No. 210089/2023 - INTERVENTION/IMPLEADMENT
 IA No. 201307/2022 - INTERVENTION/IMPLEADMENT
 IA No. 152963/2023 - INTERVENTION/IMPLEADMENT
 IA No. 210088/2023 - INTERVENTION/IMPLEADMENT
 IA No. 152959/2023 - INTERVENTION/IMPLEADMENT
 IA No. 208355/2023 - INTERVENTION/IMPLEADMENT
 IA No. 218459/2023 - INTERVENTION/IMPLEADMENT
 IA No. 82938/2024 - INTERVENTION/IMPLEADMENT
 IA No. 148160/2023 - INTERVENTION/IMPLEADMENT
 IA No. 202430/2023 - INTERVENTION/IMPLEADMENT
 IA No. 138953/2023 - INTERVENTION/IMPLEADMENT
 IA No. 202413/2023 - INTERVENTION/IMPLEADMENT
 IA No. 213924/2023 - INTERVENTION/IMPLEADMENT
 IA No. 86081/2023 - INTERVENTION/IMPLEADMENT
 IA No. 165585/2023 - INTERVENTION/IMPLEADMENT
 IA No. 211603/2023 - INTERVENTION/IMPLEADMENT
 IA No. 241917/2023 - INTERVENTION/IMPLEADMENT
 IA No. 40359/2023 - INTERVENTION/IMPLEADMENT
 IA No. 154335/2023 - INTERVENTION/IMPLEADMENT
 IA No. 210091/2023 - INTERVENTION/IMPLEADMENT
 IA No. 227034/2023 - INTERVENTION/IMPLEADMENT
 IA No. 224725/2023 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

WITH

C.A. No. 3744/2024 (III-A)

(FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 109449/2018

IA No. 109449/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 3745/2024 (III-A)

(FOR

FOR EXEMPTION FROM FILING O.T. ON IA 168539/2022

FOR CONDONATION OF DELAY IN FILING THE SPARE COPIES ON IA 34059/2023

FOR impleading party ON IA 180649/2023

FOR INTERVENTION/IMPLEADMENT ON IA 180649/2023

IA No. 34059/2023 - CONDONATION OF DELAY IN FILING THE SPARE COPIES

IA No. 168539/2022 - EXEMPTION FROM FILING O.T.

IA No. 180649/2023 - INTERVENTION/IMPLEADMENT)

C.A. No. 3746/2024 (III-A)

(FOR

FOR EXEMPTION FROM FILING O.T. ON IA 185475/2022

FOR impleading party ON IA 72809/2023

FOR INTERVENTION/IMPLEADMENT ON IA 72809/2023

FOR impleading party ON IA 180615/2023

FOR INTERVENTION/IMPLEADMENT ON IA 180615/2023

FOR impleading party ON IA 180631/2023

FOR INTERVENTION/IMPLEADMENT ON IA 180631/2023

IA No. 185475/2022 - EXEMPTION FROM FILING O.T.

IA No. 180631/2023 - INTERVENTION/IMPLEADMENT

IA No. 180615/2023 - INTERVENTION/IMPLEADMENT

IA No. 72809/2023 - INTERVENTION/IMPLEADMENT)

SLP(C) No. 15296/2024 (XI)

(IA No.142598/2024-CONDONATION OF DELAY IN FILING and IA

No.142599/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.142600/2024-EXEMPTION FROM FILING O.T.)

Date : 29-08-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE BELA M. TRIVEDI

HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Appellant(s)

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For Respondent(s) **Ms. Kiran Ahlawat, AOR**

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 Mr. Anil kumar, Adv.
 Mr. Abhishek Chakraborty, Adv.
 Mrs. Ranjana Pathak, Adv.

Ms. Kiran Ahlawat, AOR

UPON hearing the counsel the Court made the following
 O R D E R

List the matters after two weeks as prayed for
 by the learned counsel for the appellant(s).

(NISHA KHULBEY)
 SENIOR PERSONAL ASSISTANT

(MAMTA RAWAT)
 COURT MASTER (NSH)